



\$-Section 148 matters

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10/2022, CM APPL.16/2022 & CM APPL.13602/2022 SUMAN JEET AGARWAL Petitioner Through Mr. Satyen Sethi, Advocate with Mr. Arta Trana Panda, Advocate.

versus

INCOME TAX OFFICER, WARD 61(1), & ORS. Respondents Through Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal and Mr.Parth Senwal, Advocates.

+ W.P.(C) 269/2022 & CM APPL.789/2022

SABHARWAL APARTMENTS PRIVATE LIMITED Petitioner Through Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. Tarun Chanana and Mr. Sumit Lalchandani Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2, DELHI & ANR. Respondents Through Mr.Ruchir Bhatia. Sr. SC with

Through Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 271/2022 & CM APPL.793/2022

SHANKAR GROWTH FUND PVT LTD Petitioner Through Ms. Rano Jain & Mr. Venketesh Chaurasia, Advocates

versus

ACIT, CIRCLE 22(2), DELHI AND ORS Respondents

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Through Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 387/2022 & CM APPL.1117/2022 SOMNATH VIRMANI Petitioner Through Mr. Sunil Kumar Mukhi and Mr. Anshul Mittal, Advs.

versus

DCIT CIRCLE 13(1) DELHI AND ANR. Respondents Through Mr.Ajit Sharma, Sr.SC with Ms.Himangi Kapoor, Adv.

+ W.P.(C) 440/2022 & CM APPL.1229/2022 S N ENTERPRISES

Through

..... Petitioner Mr.Satyen Sethi & Mr.Arta Trana Panda, Advs.

versus

INCOME TAX OFFICER & ORS. Respondents Through Mr.Sanjay Kumar, Sr.SC, Ms.Easha Kadian, Jr.SC

+	W.P.(C) 471/2022 & CM AP	PPL.1327/2022			
	S N ENTERPRISES			Petitior	ner
	Through	Mr.Satyen Seth Panda, Advs.	i &	Mr.Arta	Trana
	versus				

INCOME TAX OFFICER, WARD 63(1) & ORS. Respondents Through Mr.Sanjay Kumar, Sr.SC, Ms.Easha Kadian, Jr.SC

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W.P.(C) 496/2022, CM APPL.1458/2022 & CM APPL.13601/2022 +ASHISH PODDAR Petitioner

Mr. Samyak Jain, Adv. Through

versus

INCOME TAX OFFICER WARD 54(1) & ANR. Respondents Mr.Zoheb Hossain, Sr. SC with Through Mr.Vipul Agrawal, Mr.Parth Semwal, Jr.SC

W.P.(C) 511/2022 & CM APPL.1484/2022 +

SANTOSH INFRATECH PRIVATE LIMITED Petitioner

Mr. Ved Jain, Ms. Richa Mishra, Through Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

..... Respondents

Mr.Sunil Agarwal, Sr. St. counsel Through with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs. for Revenue. Mr.Neeraj, Mr.Sahaj Garg, Mr.Vedanash Anand. Mr.Rudra Paliwal and Mr.Sanjay Pal, Advs. for R-4. Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr.Aman Sahani, Advocates for UOI

W.P.(C) 576/2022 & CM APPL.1636/2022 +MUKESH KUMAR JAIN Petitioner Through

Mr. Purav Middha, Adv.

Versus

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PR. COMMISSIONER OF INCOME TAX & ANR. Respondents Through Mr.Abhishek Maratha, Sr. SC & Mr.Pratyaksh Gupta, Jr. SC

+ W.P.(C) 592/2022 & CM APPL.1678/2022 SATISH SINGHAL Petitioner Through Ms. Rano Jain & Mr. Venketesh

h Ms. Rano Jain & Mr. Venketesh Chaurasia, Advocates

versus

ACIT, CIR 22(2), DELHI & ANR. Respondents Through Mr.Sunil Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs. for Revenue.

W.P.(C) 758/2022 & CM APPL.2160/2022 SANTOSH INFRATECH PRIVATE LIMITED Petitioner Through Mr. Ved Jain and Ms. Richa Mishra, Advs.

versus

INCOME TAX OFFICER, WARD 22-3, DELHI & ORS.

..... Respondents Through Mr.Sunil Kumar Agarwal, Sr. Standing Counsel.

+ W.P.(C) 965/2022 & CM APPL.2752/2022

SULOCHNA GOEL

+

..... Petitioner Mr. Kapil Goel with Mr. Sandeep Goel, Advocates.

versus

Through

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1) DELHI AND ANR Respondents Through Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadiyan, Jr.

Standing Counsel.

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+ W.P.(C) 795/2022 & CM APPL.2232/2022 RAJ KUMAR GOEL

EL Petitioner Through Mr. Kapil Goel with Mr. Sandeep Goel, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1) & ORS Respondents Through Mr Duppet Dai Sr SC with

Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.

+ W.P.(C) 856/2022 & CM No.2413/2022 ANAND GOEL Petitioner Through Mr. Kapil Goel with Mr. Sandeep Goel, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1) DELHI AND ORS. & ANR. Respondents Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.

+	W.P.(C) 900/2022 & CM No.2551/2022		
	DEEPAK GOEL		Petitioner
		Through	Mr. Kapil Goel with Mr. Sandeep Goel, Advocates.
		versus	

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43 1 DELHI AND ORS & ANR. Respondents Through Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv.

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+ W.P.(C) 1057/2022 & CM APPL.3029/2022 ONE POINT REALTY PRIVATE LIMITED

LTY PRIVATE LIMITED Petitioner Through Mr. Ved Jain and Ms. Richa Mishra, Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents

Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate. Mr.Kamal Kant Jha, SPC for UOI with Mr. Animesh Mani Tripathi, Advocate.

+ W.P.(C) 1094/2022 & CM APPL.3117/2022 MARK GULATI Petitioner Through Mr. Nagesh Behl with Mr. Ambrish

Through N I

Dhawan, Advocates.

Mr.Samarth Chaudhari, Advs.

versus

ITO WARD 52(1) DELHI & ANR. Respondents Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 1274/2022 & CM APPL.3729/2022

SYNAPE SOLUTIONS PRIVATE LIMITED Petitioner Through Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs. versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22-2, DELHI & ANR. Respondents Through Mr.Sunil Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC,

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+ W.P.(C) 1380/2022 & CM APPL.4001/2022 SHALU AGRAWAL Through Mr. Ved Jain an

..... Petitioner Mr. Ved Jain and Ms. Richa Mishra, Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

..... Respondents

Through Ms.Vibhooti Malhotra, Sr. SC with Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv.

+ W.P.(C) 1381/2022 & CM APPL.4003/2022 SHALU AGRAWAL Petitioner Through Mr. Ved Jain and Ms. Richa Mishra,

Advs.

versus

INCOME TAX OFFICER, WARD 59-2, DELHI & ORS.

Through

..... Respondents

Ms.Vibhooti Malhotra, Sr. SC with Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv.

+ W.P.(C) 1624/2022 & CM APPL.4727/2022

STAR WIRE INDIA LIMITED	D Petitioner
Through	Mr.Arnav Kumar, Mr. Rajat Mittal,
	Mr. Suprateek Neogi and Mr. Harshil
	Manchanda, Advs.
versus	

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22 (2) DELHI & ANR. Respondents Through Mr Bushir Bhotis Sr. Standing

Through Mr.Ruchir Bhatia, Sr. Standing Counsel with Ms.Mansie Jain, Adv.

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+ W.P.(C) 1650/2022 & CM APPL.4777/2022 M/S PERFECT POLYCHEM PRIVATE LIMITED Petitioner Through Mr. Arzoo Raj, Adv. versus

OFFICE OF THE INCOME TAX OFFICER Respondent Through Mr. Sunil Kumar Agarwal, Sr. Standing Counsel.

+ W.P.(C) 1756/2022 & CM APPL.5066/2022

ONE HEIGHT COLONIZERS PRIVATE LIMITED Petitioner Through Mr. Ved Jain and Ms. Richa Mishra, Advs.

versus

INCOME TAX OFFICER, WARD 19-1, DELHI & ORS.

..... Respondents Through Mr.Raj Kumar Yadav, Adv. for UOI. Mr.Sunil Kumar Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing & Mr.Samarth Chaudhari, Adv.

+ W.P.(C) 1759/2022

 STAR WIRE INDIA LIMITED
 Petitioner

 Through
 Mr.Arnav Kumar, Mr. Rajat Mittal,

 Mr. Suprateek Neogi and Mr. Harshil
 Manchanda, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents Through Mr. Puchir Bhatia Sr. Standing

Through Mr. Ruchir Bhatia, Sr. Standing Counsel with Ms. Mansie Jain, Adv.

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+ W.P.(C) 1761/2022 & CM APPL.5073/2022 BTM EXPORTS LIMITED Through Ms.Ananya H

..... Petitioner Ms.Ananya Kapoor and Mr.Tarun Chanana, Advs.

versus

INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 1886/2022 & CM APPL.5445/2022 BTM EXPORTS LIMITED Petitioner Through Ms.Ananya Kapoor and Mr.Tarun Chanana, Advs.

versus

INCOME TAX OFFICER, CIRCLE 4(2) DELHI AND ANR

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 1937/2022 & CM APPL.5566/2022

KESAR DASS ARORA Petitioner Through Mr. Nagesh Behl with Mr. Ambrish Dhawan, Advocates.

versus

ITO WARD 62(1) DELHI & ANR. Respondents Through Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadian, Jr. Standing Counsel for Revenue.

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W.P.(C) 2006/2022 & CM APPL.5758/2022, CM APPL. +13914/2022 PRATYUSH HANDA Petitioner Dr.Rakesh Gupta, Mr.Somil Agarwal Through & Mr.Anshul Mittal, Advocates. versus INCOME TAX OFFICER WARD 54(1), DELHI & ANR. Respondents Through Mr.Zoheb Hossain, Sr. Standing Counsel with Mr.Vipul Agarwal & Mr.Parth Semwal, Standing Jr. Counsels. W.P.(C) 2007/2022 +AJAY GUPTA Petitioner Mr. Sushil K Tekriwal and Dr.Mamta Through Tekriwal, Advs. versus INCOME TAX OFFICER Respondent Mr. Ruchir Bhatia, Sr. SC with Through Ms.Mansie Jain, Adv for Revenue. W.P.(C) 2012/2022 +..... Petitioner NIRAJ AGARWAL Through Mr. Sushil K Tekriwal and Dr.Mamta Tekriwal, Advs. versus **INCOME TAX OFFICER** Respondent Mr. Zoheb Hossain, Sr. Standing Through Counsel with Mr. Vipul Agarwal & Mr. Parth Semwal, Jr. Standing Counsels.

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+ W.P.(C) 2016/2022 & CM APPL.5765/2022

MEENA CHAWLA

/LA Petitioner Through Mr.Deepak Singh Thakur, Mr.Ankit Kashyap & Mr.Shubham Bhardwaj and Mr. Navjot Singh, Advs.

versus

INCOME TAX OFFICER WARD 61(1), DELHI & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 2087/2022 & CM APPL.5992/2022

JASWANT RAI GROVER

Through

..... Petitioner Mr. Paras Chaudhry & Mr.Dhananjay Grover, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 2137/2022 & CM APPL.6149/2022, CM APPL. 13913/2022

PRATYUSH HAN	NDA	Petitioner
	Through	Dr.Rakesh Gupta, Mr.Somil Agarwal & Mr.Anshul Mittal, Advocates.

versus

INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

..... Respondents

Through Mr. Zoheb Hossain, Sr. Standing counsel with Mr. Vipul Agrawal and Mr. Parth Senwal, Advocates.

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+ W.P.(C) 2238/2022 & CM APPL.6435/2022 ASHOK KUMAR SHARMA HUF Petitioner Through Ms.Mitika Choudhary, Adv. versus

INCOME TAX OFFICER WARD 59(2) & ORS. Respondents Through Ms. Vibhooti Malhotra, Sr. Standing Counsel with Mr.Shailendra Singh, Mr.Udit Sharma, Advs. for respondent No.1. Mr. Avnish Singh, SCGC for R-2/UOI.

+ W.P.(C) 2241/2022 & CM APPL.6440/2022 SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED

..... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 23(1) & ORS. Respondents Through Mr.Sunil Kumar Agarwal, Sr. Standing Counsel for Revenue with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari, Adv. Mr. Vikrant N. Goyal, Advocate for

UOI.

+ W.P.(C) 2265/2022 & CM APPL.6519/2022

..... Petitioner

URBAN PUNJAB P Through Ms.Mitika Choudhary, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-17 & ORS. Respondents Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv. Mr.Nawal Kishore Jha Adv SPC with Ms.Kalpana Jha, Adv. for R-2.

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+ W.P.(C) 2286/2022 & CM APPL.6573/2022 MAHENDER KUMAR KASHYAP

..... Petitioner

Through Ms.Mitika Choudhary, Adv.

versus

INCOME TAX OFFICER WARD 67(1), & ORS. Respondents Agarwal, Mr.Sunil Kumar Through Sr. Standing Counsel for Revenue with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari, Adv. Ms.Saroj Bidawat, SP Counsel for UOI.

+ W.P.(C) 2290/2022 & CM APPL.6582/2022

SLG GLOBAL TEX PRIVATE LIMITED Petitioner Through Ms.Mitika Choudhary, Adv.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX, CIRCLE 22 (2), & ORS. Respondents Through Mr.Ruchir Bhatia, Sr. SC with

 Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.
 Mr. Prakash Kumar, Central Govt. Senior Counsel for R-2.

+ W.P.(C) 2339/2022

SWIFT REALTECH PRIVATE LIMITED Petitioner Through Mr.Ajay Wadhwa, Ms. Snehil Jha & Ms. Maulshree Aggarwal, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI & ANR.

..... Respondents

Through Mr.Puneet Ms.Adeeba

Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.

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+ W.P.(C) 2357/2022 & CM APPL.6789/2022 PUNEET GHAI

Through

..... Petitioner

Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs.

versus

INCOME TAX OFFICER, WARD 59-3, DELHI & ANR.

..... Respondents

Through Ms.Vibhooti Malhotra, Sr. Standing Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma, Adv.

+ W.P.(C) 2378/2022 & CM APPL.6834/2022

GAUTAM CHAND JAIN

..... Petitioner Ms.Mitika Choudhary, Adv.

versus

Through

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 58 (1) & ORS. Respondents

Through Mr.Ajit Sharma, Sr. Standing Counsel with Mr.Luqman Hasan, Adv for respondent No.1. Ms. Archana Gaur, Advocate for UOI.

+ W.P.(C) 2441/2022 & CM APPL.7047/2022

..... Petitioner

M/S SAGAR POLYCHEM PVT. LTD. Through Mr. Arzoo Raj, Adv. versus

OFFICE OF THE INCOME TAX OFFICER Respondent Through Mr.Ruchir Bhatia, Sr. Standing Counsel with Ms.Mansie Jain, Adv.

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+ W.P.(C) 2442/2022 & CM APPL.7049/2022 M/S SAGAR POLYCHEM PRIVATE LIMITED Petitioner Through Mr. Arzoo Raj, Adv.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent Through Mr.Ruchir Bhatia, Sr. Standing Counsel with Ms.Mansie Jain, Adv.

+ W.P.(C) 2452/2022 & CM APPL.7066/2022 MR. VIJAY KUMAR GOEL Petitioner Through Mr. Arzoo Raj, Adv.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent Through Mr.Abhishek Maratha, Sr. Standing Counsel.

+ W.P.(C) 2516/2022 & CM APPL.7200/2022 GAGAN CHADHA Petitioner Through Mr. Nitin Gulati, Adv.

Versus

INCOME TAX OFFICER WARD 54(1) DELHI & ANR.

..... Respondents Through Mr.Zoheb Hossain, Sr. Standing Counsel with Mr.Vipul Agarwal & Mr.Parth Senwal, Jr. Standing Counsel.

+ W.P.(C) 2523/2022 SECOM SERVICES INDIA PVT. LTD. Petitioner Through Mr.Akshat Gupta, Adv.

Versus

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UNION OF INDIA & ORS. Respondents Mr.Virender Pratap Singh Charak, Through and Ms.Shubhra Parashar, Advs. for UOL. Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs.

W.P.(C) 2570/2022 & CM APPL.7345/2022

+

EVOLVE BRANDS PRIVATE LIMITED Petitioner Mr.Piyush Kaushik, Adv. Through

versus

PRINCIPAL COMMISSIONER OF INCOME TAX, DELHI-1 & ANR. Respondents Mr.Kunal Sharma, Sr. SC with Through Mr.Zehra Khan, Jr. SC and Mr. Shray

Nargotra, Adv.

W.P.(C) 2588/2022 & CM APPL.7378/2022 +AJAY JAIN (HUF) Mr.Nishit Gandhi, Adv.

Through versus

..... Petitioner

ASSISTANT COMMISSIONER OF INCOME TAX Respondent Through Ms. Vibhooti Malhotra, Sr. Standing Revenue with Counsel for Mr.Shailendra Singh, Jr Standing Counsel & Mr.Udit Sharma, Adv.

W.P.(C) 2669/2022 & CM No.7649/2022 +T S AND SONS HUF Petitioner Through Mr. P. Roychaudhuri with Mr. Gagan Gupta, Advocates.

Versus

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ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 43(1), DELHI Respondent Through Mr.Sunil Kumar Agarwal, Sr. St.

h Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs.

+ W.P.(C) 2698/2022 & CM No.7707/2022 ABHINAV JINDAL HUF Petitioner Through Mr. Kapil Goel with Mr. Sandeep Goel, Advocates.

versus

INCOME TAX OFFICER WARD 54 (1) DELHI AND ORS.

..... Respondents

Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.

+ W.P.(C) 2705/2022 & CM APPL.7720/2022 M/S PERFECT POLYCHEM PRIVATE LIMITED Petitioner Through Mr. Arzoo Raj, Adv.

versus

OFFICE OF THE INCOME TAX OFFICER Respondent Through Mr.Sunil Kumar Agarwal, Sr. St. counsel with Mr.Tushar Gupta, Jr.SC, Mr.Samarth Chaudhari, Advs.

+ W.P.(C) 2764/2022 & CM APPL.7927/2022

MS. MANJU KUMARI PREMSAGAR PRASAD Petitioner Through Mr. Arzoo Raj, Adv.

versus

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+



OFFICE OF THE INCOME TAX OFFICER Respondent Through Ms.Vibhooti Malhotra, Sr. Standing Counsel with Mr.Shailendra Singh, Jr. Standing Counsel & Mr.Udit Sharma, Adv.

W.P.(C) 2835/2022 & CM APPL.8162/2022 ANKIT JAIN Petitioner Through Mr.Anuj Aggarwal, Mr.Vikrant Chawla, Ms.Ayushi Bansal & Mr.Sanyam Suri, Ms. Aishwarya Sharma, Advs. versus

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR. Respondents Through Mr Aiit Sharma Sr Standing

Through Mr.Ajit Sharma, Sr. Standing Counsel. Ms.Archana Gaur, Advocate for UOI

+ W.P.(C) 2853/2022 & CM APPL.8220/2022 SANJU AGARWAL Petitioner Through Mr.P.Roychaudhuri, Adv. versus

ITO, WARD 54 (1), DELHI & ANR. Respondents Through Mr.Sanjay Kumar, Sr.SC, Ms.Easha Kadian, Jr.SC

+ W.P.(C) 2861/2022 & CM APPL.8267/2022

P.K. MARKETING COMPANY Petitioner Through Mr.Anuj Aggarwal, Mr.Vikrant Chawla, Ms.Ayushi Bansal & Mr.Sanyam Suri, Ms. Aishwarya Sharma, Advs.

versus

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PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, & ANR.

..... Respondents

Through Ms.Vibhooti Malhotra, Sr.SC. with Mr. Shaliendra Singh and Mr. Udit Sharma, Advocates. Ms.Manisha Agrawal Narain, CGSC with Mr. Aditya Singh Deshwal and Ms.Rakshita Goyal, Advocate for UOI.

+ W.P.(C) 2956/2022 & CM APPL.8579/2022 SAGARI LEATHERS PVT. LTD.

IERS PVT. LTD. Petitioner Through Mr.Sandeep Chilana, Ms.Yashodhara Burmon Roy & Ms.Shambhavi Singh, Advs.

versus

PRINCIPAL COMMISSIONER OF INCOME TAX DELHI AND ANR. Respondents

Through Mr.Sunil Kumar Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari, Adv.

+ W.P.(C) 3038/2022 & CM APPL.8822/2022

M/S SANT SANDESH MEDIA AND COMMUNICATION PVT. LTD. Petitioner

Through Mr.Rishab Singla & Mr. Pawan Shree Agrawal, Advs.

versus

INCOME TAX OFFICER WARD 22(3) DELHI AND ANR

..... Respondents

Through Mr.Sunil Kumar Agarwal, Sr. Standing Counsel with Mr.Tushar Gupta, Jr. Standing Counsel & Mr.Samarth Chaudhari, Adv.

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+ W.P.(C) 3070/2022 & CM APPL.8881/2022 CONCEPT INFRADEVELOPERS PVT LTD

DEVELOPERS PVT LTD Petitioner Through Mr.Rajeev Sharma & Mr.Aditya Sharma with Mr. Shubham Bhardwaj, Advs.

Versus

INCOME TAX DEPARTMENT, OFFICE OF THE INCOME TAX OFFICER WARD -6 (1), DELHI AND ANR. Respondents Through Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadiyan, Jr. Standing Counsel.

+ W.P.(C) 3074/2022 & CM APPL.8887/2022 ABHISHEK AGGARWAL Petitioner Through Mr. P. Roychaudhuri with Mr. Gagan Gupta, Advocates.

versus

ITO WARD 54 (1), DELHI & ANR. Respondents Through Mr.Sanjay Kumar, Sr. Standing Counsel with Ms.Easha Kadiyan, Jr. Standing Counsel.

+ W.P.(C) 3080/2022 & CM APPL.8923/2022 DEEPAK AGGARWAL Petitioner

Through Mr. P. Roychaudhuri with Mr. Gagan Gupta, Advocates.

versus

ITO WARD 54(1), DELHI & ANR. Respondents Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 3081/2022 & CM APPL.8927/2022 DEEPAK AGGARWAL Petitioner

Through Mr. P. Roychaudhuri with Mr. Gagan Gupta, Advocates.

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versus

ITO WARD 54 1, DELHI & ANR. Respondents Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 3290/2022 & CM APPL.9559/2022

RAJEEV KUMAR AGGARWAL Petitioner Through Mr.Sourav Vig & Mr.Tushar Gupta, Advs.

versus

INCOME TAX OFFICER CIRCLE 58 (1) & ORS. Respondents Through Mr.Abhishek Maratha, Sr. Standing Counsel with Mr.Pratyaksh Gupta, Jr. Standing Counsel. Mr.Awadhesh Kumar Singh, Adv. for R-2 & R-3.

+ W.P.(C) 3291/2022 & CM APPL.9561/2022 ALOK KUMAR AGGARWAL Petitioner

Through Mr.Sourav Vig & Mr.Tushar Gupta, Advs.

versus

INCOME TAX OFFICER CIRCLE 58 (1) & ORS. Respondents Through Ms.Vibhooti Malhotra, Sr. Standing Counsel with Mr.Shailender Singh, Jr. Standing Counsel & Mr.Udit Sharma, Adv. Mr.Awadhesh Kumar Singh, Adv. for R-2 & R-3.

+ W.P.(C) 3438/2022 & CM APPL.10035/2022

STRATAGEM PORTFOLIO (P) LTD

Through

(P) LTD Petitioner Mr.Gautam Jain & Mr.Piyush Kumar Kamal, Advs.

versus

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ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2) DELHI & ANR. Respondents Through Mr.Ruchir

Bhatia. Sr. Standing Counsel with Ms.Mansie Jain, Adv.

W.P.(C) 3503/2022 & CM APPL. 10328/2022 +

BHOLENATH FOODS LIMITED Through

.....Petitioner

Mr Rishabh Jain, Adv.

Versus

DY. COMMISSIONER NEW DELHI	OF INCOM	IE TAX,		` '	ondent
Throu	ıgh Mr.	Kunal	Sharma,	Sr	Standing
	cour	nsel with	Mr Zehra	Kha	in and Mr
	Shu	bhendu B	hattachary	ya, A	Advs.
W.P.(C) 3525/2022					
UMESH KUMAR GUP	TA AS LEC	GAL HEI	R OF DEC	EAS	ED
SAROJ BALA GUPTA			•••••	.Peti	tioner
Throu	ugh Mr.	Sushil K	Tekriwal a	and l	Dr.Mamta
	Tek	riwal, Ad	VS.		
Versu	18				

INCOME TAX OFFICERRespondent Mr Ajit Sharma, Sr Standing Counsel. Through

W.P.(C) 3573/2022 & CM APPL.10551/2022 +

ARUN KUMAR SODHANI Petitioner Dr.Rakesh Gupta, Mr.Somil Agarwal Through & Mr.Anshul Mittal, Advocates.

versus

INCOME TAX OFFICER WARD 52(1) DELHI & ANR.

..... Respondents Mr.Kunal Sharma, Sr. SC with Through Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

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+





W.P.(C) 3595/2022 +UMESH KUMAR GUPTA

INCOME TAX OFFICER

Through

..... Petitioner Mr. Sushil K. Tekriwal, Advocate with Dr. Mamta Tekriwal, Advocate.

versus

..... Respondent

Through Mr. Ajit Sharma, Advocate.

W.P.(C) 3628/2022 & CM APPL. 10749/2022 +SANDEEP JAIN

Through

..... Petitioner

Mr.Arnav Kumar, Mr. Rajat Mittal, Mr. Suprateek Neogi and Mr. Harshil Manchanda, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22 (2), DELHI & ANR.

Through

..... Respondents

Mr. Sunil Kumar Agarwal, Sr. SC with Mr. Tushar Gupta, Jr.SC. Mr.Samarth Chaudhari, Advs.

W.P.(C) 3630/2022 & CM APPL. 10759/2022 +SANDEEP JAIN Petitioner Through Mr.Arnav Kumar, Mr. Rajat Mittal,

Mr. Suprateek Neogi and Mr. Harshil Manchanda, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22 2 DELHI & ANR.

..... Respondents

Mr. Sunil Kumar Agarwal, Sr. SC Through Tushar Gupta, with Mr.

Jr.SC. Mr.Samarth Chaudhari, Advs.

W.P.(C) 3692/2022 & CM APPL.10960/2022 +

Through

MANSI AGGARWAL

..... Petitioners

Mr. Abhishek Garg, Advocate with Mr. Aayush Kuchhal, Mr. Yash Gaiha, Advocates

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Versus

INCOME TAX OFFICER WARD 62(1) & ANR. Respondents Through Mr. Sanjay Kumar & Ms. Easha Kadiyan, Advocates.

+ W.P.(C) 3699/2022 & CM APPL.10974/2022

RAKESH KUMAR AGGARWAL..... PetitionerThroughMr. P. Roychaudhuri with Mr. Gagan
Gupta, Advocates.

versus

ACIT, CIRCLE - 59(1), DELHI & ANR. Respondents Through Mr. Ajit Sharma, Sr. SC.

+ W.P.(C) 3708/2022 & CM APPL.11015/2022 PARAG GUPTA (SINCE DECEASED), THROUGH HIS LEGAL REPRESENTATIVES - SH. PREM CHAND GUPTA Petitioner

Through Mr. Abhishek Garg, Advocate with Mr. Aayush Kuchhal, Mr. Yash Gaiha, Advocates

Versus

INCOME TAX OFFICER WARD 62(1) & ANR. Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 3758/2022 & CM APPL.11187/2022 SHIV KUMAR GOEL Petitioner Through Mr. T.M. Shivakumar, Adv.

versus

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ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents Through Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 3774/2022 & CM APPL.11216/2022

PREM CHAND GUPTA Through Petitioner

h Mr. Abhishek Garg, Mr. Aayush Kuchhal and Mr. Yash Gaiha, Advs.

Mr. Pratyaksh Gupta, Jr. SC.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 58(1), DELHI & ANR. Respondents Through Mr. Abhishek Maratha, Sr. SC with

+ W.P.(C) 3780/2022 & CM APPL.11228/2022 SHIV KUMAR GOEL Petitioner Through Mr. T.M. Shivakumar, Adv.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents

Through Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 3804/2022 & CM APPL.11281/2022 SHANTI LAL PORWAL Petitioner Through Mr. Nitin Gulati, Adv.

versus

ASSISTANT COMMISIONER OF INCOME TAX CIRCLE 59(1), DELHI & ANR. Respondents Through Ms. Vibhooti Malhotra, Sr. SC with

Mr. Shailendra Singh, Jr. SC and Mr.Udit Sharma, Adv.

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W.P.(C) 3808/2022 & CM APPL.11288/2022 +SHIV KUMAR GOEL Petitioner Through Mr. T.M. Shivakumar, Adv. versus ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents Through Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue. W.P.(C) 3817/2022 & CM APPL.11311/2022 +..... Petitioner **INDRA PORWAL** Mr. Nitin Gulati, Adv. Through versus ASSISTANT COMMISIONER OF INCOME TAX CIRCLE 59(1), DELHI & ANR. Respondents Through Ms. Vibhooti Malhotra, Sr. SC with Mr. Shailendra Singh, Jr. SC and Mr.Udit Sharma, Adv. W.P.(C) 3831/2022 & CM APPL.11371/2022 +DAVINDER BAJAJ Petitioner Mr. Ved Kumar Jain and Mr. Richa Through Mishra, Advs. versus ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 67-1, DELHI & ORS. Respondents Through Puneet Rai, Sr. SC with Mr. Ms.Adeeba Mujahid, Jr. SC. Ms. Archana Gaur, Adv. for UOI.

W.P.(C) 3876/2022 & CM APPL.11537/2022 +DEEPAK CHOUDHARY Petitioner

Mr. Nitin Gulati, Advocate Through

versus

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ASSISTANT COMMISIONER OF INCOME TAX CIRCLE 60(1), DELHI & ANR.

Through

& ANR. Respondents Mr. Vibhooti Malhotra, Sr. Standing Counsel with Mr. Shailendra Singh, Mr. Udit Sharma, Advocates.

Mr. T.M. Shivakumar, Adv.

+ W.P.(C) 3942/2022 with CM APPL. 11747/2022 UMA GOEL

..... Petitioner

Through

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents Through Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

W.P.(C) 3951/2022 with CM APPL. 11773/2022
 UMA GOEL Petitioner
 Through Mr. T.M. Shivkumar, Adv.
 versus
 ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2),
 DELHI & ANR. Respondents
 Through Mr. Ruchir Bhatia, Sr. SC with
 Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 4020/2022 & C.M.APPL.12027/2022

SAHIL HOME LOOMTEX PRIVATE LIMITED Petitioner Through Mr. Sunil Kumar Mukhi and Mr. Anshul Mittal, Advs.

versus

ITO, WARD-22(1) DELHI & ANR. Respondents Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.

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+ W.P.(C) 4045/2022 ANIL KUMAR

..... Petitioner Through Mr. Dinesh Mohan Sinha, Advocate.

versus

INCOME TAX OFFICER AND ANR. Respondents Through Mr. Ajit Sharma, Advocate

+ W.P.(C) 4174/2022 MEGHA JAIN Petitioner Through Mr. Dinesh Mohan Sinha, Advocate. versus

INCOME TAX OFFICER & ANR. Respondents Through Mr. Ajit Sharma, Advocate.

+ W.P.(C) 4177/2022, C.M.APPLs.12521-22/2022 SHYAMPREM ESTATE PRIVATE LIMITED (FORMERLY KNOWN AS SPIL FINANCIAL SERVICES PVT. LTD.)

..... Petitioner

Through Mr. Nitin Gulati, Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2), DELHI & ANR. Respondents Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate. Ms. Archana Gaur, Adv. for UOI.

+ W.P.(C) 4187/2022 & CM APPL. 12540/2022

SHANKER LAL SINGHANIA Petitioner Through Mr. Kapil Goel with Mr. Sandeep

Mr. Kapil Goel with Mr. Sar Goel, Advocates.

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versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 59 (1) DELHI AND ORS Respondents Through Mr. Ajit Sharma, Advocate

W.P.(C) 4260/2022 & CM APPL. 12668/2022

VEEKAY GENERAL INDUSTRIES Petitioner Through Mr. Piyush Kaushik, Advocate.

Versus

PRINCIPAL COMMISSIONER OF INCOME TAX -20, NEW DELHI & ANR. Respondents

Through Mr. Abhishek Maratha, Advocate.

+ W.P.(C) 4266/2022

+

N M INDUSTRIES LIMITED Petitioner Through Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 5, DELHI & ANR. Respondents Through Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 4268/2022 & CM APPLs. 12686-12687/2022

N M INDUSTIES LIMITED Petitioner Through Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs.

versus

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ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 5, DELHI & ANR. Respondents Through Mr.Ruchir Bhatia, Sr. SC with

Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 4348/2022 & CM APPLs.12995-96/2022

M/S PCG FINVEST LIMITED- FORMERLY KNOWN AS SUBHRA FINVEST INDIA LIMITED Petitioner Through Mr. Ved Jain, Ms. Richa Mishra, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22-2, DELHI & ORS. Respondents Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate. Mr. Rajkumar Yadav, Advs. for UOI.

+ W.P.(C) 4408/2022 & CM APPLs.13142-43/2022 BRIJ BHUSHAN GUPTA Petitioner Through Mr.Sanat Kapoor, Ms.Ananya Kapoor and Mr. Tarun Chanana, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1, DELHI & ANR. Respondents Through Ms. Vibhooti Malhotra, Sr. Standing Counsel with Mr. Shailendera Singh and Mr. Udit Sharma, Advs.

W.P.(C) 4459/2022 & CM APPLs.13299-13300/2022 BRIJ BHUSHAN GUPTA Petitioner Through Mr.Sanat Kapoor, Ms.Ananya Kapoor and Mr. Tarun Chanana, Advs.

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versus

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	DELHI & ANR.	IMISSIONE Through	ER OF INCOME TA Ms. Vibhooti Malh Counsel with Mr. 3 and Mr. Udit Sharm	Respondents otra, Sr. Standing Shailendera Singh
-	W.P.(C) 4507/2022 PAWAN CHAUDH		PLs.13487-88/2022	Petitioner
	,	Through	Mr. Venketesh Ms. Rano Jain, Adv	
	,	versus		
	ITO, WARD 35(5),	, DELHI &	ANR.	Respondents
		Through	Mr. Sanjay Kumar v Ms. Easha Kadian, A	
-	W.P.(C) 4511/2022 CLUSTER OVERS		PLs.13496-97/2022	Petitioner
		Through		and Mr. Ramesh
	,	versus		
			RD 6(1) DELHI	*
		mougn	Mr. Sanjay Kumar v Ms. Easha Kadian, A	

+	W.P.(C) 4567/2022 & C.M.N	os.13706-13707/2022
	BHUSHAN LAL PANDITA	Petitioner
	Through	Mr. Jaspal Singh Sethi with
		Mr.Gaurav Jain, Advocates.

versus

INCOME TAX OFFICER WARD 67(1) NEW DELHI

..... Respondent

Through Mr.Sunil Kumar Agarwal, standing counsel

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W.P.(C) 4584/2022 & C.M.Nos.13747/2022, 13824/2022 +LALA SHER SINGH MEMORIAL JEEVAN VIGYAN TRUST SOCIETY Petitioner Mr.Mudit Bansal and Mr. Ramesh Through Kumar Jain, Advocates. versus THE DCIT CIRCLE EXEMPT 1 (1) DELHI Respondent Mr.Abhishek Through Maratha, standing counsel. W.P.(C) 4692/2022 & C.M.Nos.14047-14048/2022 +LOTUS HERBALS PVT LTD Petitioner Mr. Aniket D. Aggarwal, Mr. Rohit Through Jain, Mr. Saksham Singhal and Ms. Manisha Sharma, Advocates. versus ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal and Mr.Parth Senwal, Advocates.

Counsel & Mr.Udit Sharma, Adv. for

+ W.P.(C) 4695/2022, CM APPL. 14053/2022, CM APPL. 14263/2022 BRIJ BHUSHAN GUPTA Petitioner Through Mr.Sanat Kapoor, Ms.Ananya Kapoor and Mr. Tarun Chanana, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 59-1, DELHI & ANR. Respondents Through Ms. Vibhooti Malhotra, Sr. Standing Counsel for Revenue with Mr.Shailendra Singh, Jr Standing

respondent No.1.

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+	W.P.(C) 4697/2022 MOHIT BAJAJ	2, CM APPI	L. 14061/2022
		Through	Mr. Kushank Sindhu, Ms. Ghazal Ghai, Mr. Anmol Singh and Mr. Aditya Sain, Advocates.
	UNION OF INDIA	versus AND ORS Through	Respondents Mr. Mohit Sharma, Sr. Panel counsel for UOI Mr. Abhishek Maratha, Advocate for Revenue.
+	14180/2022 KARAN VIR SINC		APPL. 14170/2022, CM APPL. Petitioner Mr. Dhruv Agrawal, Sr. Advocate
		versus	with Mr. Nishit Agrawal, Mr. Shrey Kapoor and Mr. Harsh Mishra, Advocates.
	UNION OF INDIA	& ORS. Through	Respondents Mr. Ajit Sharma, Advocate.
+		/	L.14308/2022 Petitioner Mr.Mudit Bansal and Mr. Ramesh Kumar Jain, Advocates.
	INCOME TAX OF		RD 63 (1), DELHI Respondent Mr. Sanjay Kumar, Advocate.

+ W.P.(C) 4791/2022, C.M.APPL.14335/2022

AJANTA POLYMERS PRIVATE LIMITED Petitioner Through Mr. Gaurav Jain with Ms. Akshita Goyal and Mr. Shubham Gupta, Advocates.

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versus

ASSISTANT COMMISSION	ER OF INCOME TAX CIRCLE 1(1)
DELHI AND ANR	Respondents
Through	Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal and Mr.Parth Senwal, Advocates

W.P.(C) 4798/2022 ASHISH JAIN Petitioner Mr. Dinesh Mohan Sinha, Advocate. Through

versus

INCOME TAX OFFICER AND ANR Respondents Through Mr. Ajit Sharma, Advocate.

W.P.(C) 4801/2022 +**RAJIV GUPTA HUF**

+

..... Petitioner

Through

Mr.Ajay Wadhwa, Ms. Snehil Jha & Ms. Maulshree Aggarwal, Advs.

versus

INCOME TAX OFFICER WARD 54 1 & ORS. Respondents Through Mr. Kunal Sharma, Advocate.

W.P.(C) 4808/2022, C.M.APPL.14372/2022 +

MR. NEERAJ AGGARWAL

..... Petitioner Mr. S. Krishnan, Advocate.

Through versus

THE ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Ms. Vibhooti Malhotra, Sr. Standing Through Counsel with Mr.Shailendra Singh, & Mr.Udit Sharma, Advs.

W.P.(C) 4818/2022, C.M.APPLs.14395-96/2022 +

..... Petitioner VINOD KUMAR GUPTA HUF Mr. Ved Kumar Jain with Ms. Richa Through Mishra, Advocates.

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Versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE - 43-1 & ORS. Respondents Through Mr.Puneet Rai with Ms.Adeeba Mujahid and Mr. Karan Pandey, Advocates.

+ W.P.(C) 4809/2022, C.M.APPL.14376-77/2022

SUNSAT FOODS PRIVATE LIMITED Petitioner Through Ms.Ananya Kapoor and Mr.Tarun Chanana, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX-CIRCLE 22(2), DELHI AND ANR. Respondents Through: Mr.Sunil Kumar Agarwal, Advocate.

+ W.P.(C) 4811/2022, C.M.APPL.14380/2022 M/S. CIGMA EVENTS P LTD Petitioner Through Mr. S. Krishnan, Advocate. versus

INCOME TAX OFFICER & ANR. Respondents Through Mr. Kunal Sharma, Advocate.

+	W.P.(C) 4879/202	2, C.M.AP	PL.14616/2022
	BC EXPORTS		Petitioner
		Through	Dr.Rakesh Gupta, Mr.Somil Agarwal
			& Mr.Anshul Mittal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 58(1),DELHI & ANR. Respondent Through Ms. Vibhooti Malhotra, Advocate with Mr. Shailendra Singh and Mr. Udit Sharma, Advocates.

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+ W.P.(C) 4892/2022, C.M.APPL.14640/2022 NITIN SAXENA

Through

..... Petitioner Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. Tarun Chanana and Mr. Sumit Lalchandani Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 49-1 & ANR. Respondents

Through Mr. Abhishek Maratha, Advocate.

+ W.P.(C) 4919/2022 & C.M.APPL.14682/2022 and 17829/2022 CLASSIC FINCAP PRIVATE LIMITED Petitioner

Through Ms. Prem Lata Bansal, Sr. Advocate with Mr. Divyanshu Aggarwal, Mr. Paras Chaudhary Advocates.

versus

INCOME TAX OFFICER & ANR. Respondents Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv. for respondent No.1. Ms. Saroj Bidawat, Advocate for UOI.

+ W.P.(C) 4924/2022 & C.M.APPL.14688/2022 JAGMOHAN GARG (ERSTWHILE DIRECTOR OF COMPETENT

REAL ESTATE DEVELOPERS PVT. LTD.) Petitioner

Through Mr. Vishal Gera and Ms.Smriti Sahay, Advocates.

versus

UNION OF INDIA & ORS. Through Ms. Saroj Bidawal, Advocate for UOI. Mr. Zoheb Hossain, Advocate with Mr. Vipul Agrawal and Mr. Parth Senwal, Advocates.

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+ W.P.(C) 4946/2022, C.M.APPL.14724/2022 KARNIK RAJAT

Through

..... Petitioner Mr. Aniket D. Aggarwal, Mr. Rohit Jain and Ms. Manisha Sharma, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr. Ajit Sharma, Advocate.

+ W.P.(C) 4956/2022, C.M.APPL.14735/2022 VINOD KUMAR GUPTA HUF Petitioner

Through Mr. Ved Jain and Ms. Richa Mishra, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE - 43-1 & ORS. Respondents Through Mr.Puneet Rai, Sr. SC with

ugh Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.

+ W.P.(C) 4969/2022 & CM APPLs.14778-14779/2022

BJN HOLDINGS (I) LTD. (WRONGLY TREATED AS SUCCESSOR IN INTEREST OF BJN HOLDINGS LTD)...Petitioner Through: Ms.Kavita Jha, Advocate with Mr.Vaibhav Kulkarni and Mr.Himanshu Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through: Mr.Sunil Agarwal, Advocate with Mr.Tushar Gupta and Mr.Samarth Chaudhari, Advocates.

+ W.P.(C) 5018/2022 & C.M.APPL.14953/2022

BALDEV KRISHNA SHARMA

..... Petitioner

Through Ms. Smriti Sahay, Mr. Alok Kumar and Mr. M. Goswami, Advocates.

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Versus

UNION OF INDIA & ORS.

+

..... Respondents

Through Mr. Krishna Kumar Sharma, Sr. Panel Counsel with Ms. Rubina Arora and Mr. Pradeep Tiwari, Advocates for R-1/UOI.

Mr. Sunil Kumar Agarwal, Sr. Standing counsel with Mr. Tushar Gupta and Mr.Samarth Chaudhari, Advocates.

W.P.(C) 5024/2022, C.M.APPL.14974/2022 UMA SHANKER Petitioner Through Mr. Piyush Kaushik, Advocate

ougli Mil. Flyusii Kausiik,

versus

PRINCIPAL COMMISSIONER OF INCOME TAX -20 NEW DELHI & ANR. Respondents

Through Mr. Ajit Sharma, Advocate.

+ W.P.(C) 5027/2022, C.M.APPL.14976/2022 RENU MITTAL Petitioner Through Ms. Rashmi Chopra and Ms. Sheetal Kandpal Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 58(1) DELHI AND ANR. Respondents Through Ms. Vibhooti Malhotra, Sr. Standing

Counsel for Revenue with Mr.Shailendra Singh, Jr Standing Counsel & Mr.Udit Sharma, Adv.

+ W.P.(C) 5064/2022, C.M.APPL.15046/2022

NITIN SAXENA	Petitioner					tioner
	Through	Mr.	Salil	Kapoor,	Ms.	Ananya
		Kapo	oor, Mr	. Tarun Cl	ianana	and Mr.

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Sumit Lalchandani Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 49-1 & ANR. Respondents Through Mr. Abhishek Maratha, Advocate.

+ W.P.(C) 5119/2022 & CM APPL.15178/2022

SUN PARKS PRIVATE LIMITED

..... Petitioner

Through Mr. Saurabh Dev Karan Singh and Ms. Kanika Jain, Advocates.

Mr. Karan Pandey, Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE (22) 2, DELHI Respondent Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with

+ W.P.(C) 5138/2022 & CM APPL.15285/2022 SANDEEP SETHI Petitioner

Through Mr. Bhuvnesh Satija and Mr. Mohit Prasad, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 28(1), DELHI AND ANR. Respondents Through Mr. Ajit Sharma, Advocate.

+ W.P.(C) 5143/2022, CM APPL. 15293/2022

SMT. NAVNEET KAUR KOCHHAR Petitioner Through Mr.Rajeev Sharma & Mr.Aditya Sharma with Mr. Shubham Bhardwaj, Advs.

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INCOME TAX DEPARTMENT OFFICE OF THE INCOME TAX OFFICER WARD 54(1) DELHI & ANR. Respondents Through Mr. Zoheb Hossain, Advocate.

+ W.P.(C) 5145/2022, CM APPL. 15297/2022, CM APPL.17326-27/2022

APOLLO INTERNATIONAL LIMITED Petitioner Through Mr. Manoj K. Giri, Advcoate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1 -1 DELHI AND ORS Respondents Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 5155/2022 & CM APPL. 15321/2022, CM APPL.15322/2022

SRKK ASSOCIATES PRIVATE LIMITED Petitioner Through Mr. Ved Jain, Ms. Richa Mishra, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 22-2, DELHI & ORS. Respondents

Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate. Mr.N.K.Aggarwal, Advocate for UOI.

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W.P.(C) 5157/2022, CM APPL. 15324/2022 DEEPAK GUPTA Petitioner Through Mr. Sharad Agarwal and Ms.Monika Ghai, Advocates.

versus

INCOME TAX OFFICER CIRCLE 59 (8), DELHI AND ORS.

..... Respondents

Through Ms. Vibhooti Malhotra, Advocate.

+ W.P.(C) 5170/2022, CM APPL. 15348/2022 MANISH KAPOOR Petitioner Through Mr. Manuj Sabharwal, Advocates.

versus

INCOME-TAX OFFICER, WARD 63(1) & ORS. Respondents Through Mr. Sanjay Kumar, Advocate.

+ W.P.(C) 5178/2022, CM APPL. 15360/2022 NAVNEET KAUR KOCHHAR

R KOCHHAR Petitioner Through Mr.Rajeev Sharma & Mr.Aditya Sharma with Mr. Shubham Bhardwaj, Advs.

versus

INCOME TAX DEPARTMENT OFFICE OF THE INCOME TAX OFFICER WARD 54(1) DELHI & ANR. Respondents Through Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal and Mr.Parth Senwal, Advocates.

+ W.P.(C) 5179/2022 & CM APPL.15365/2022

M/S CARISSA INVESTMENT PVT. LTD. Petitioner Through Mr.Bhavnesh Saini, Mr. Neeraj Saini and Mr. Karan Chawla, Advocates.

versus

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THE DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 4(2) DELHI & ANR. Respondents Threach Mr Series Kernen series stending

Through

..... Respondent Mr.Sanjay Kumar, senior standing counsel for the Revenue.

+ W.P.(C) 5191/2022 & CM APPL.15412-13/2022

MD OVERSEAS PRIVATE LIMITED Petitioner Through Mr. Ved Jain, Ms. Richa Mishra, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 14, DELHI & ORS. Respondents Through Mr.Sanjay Kumar, Advcoate. Mr. Ruchir Mishra and Mr. Mukesh Kr. Tiwari, Advocates for UOI.

+ W.P.(C) 5209/2022, CM APPL. 15459/2022							
	SATISH BANSAL					Petit	tioner
	Through	Mr.	Ved	Jain,	Ms.	Richa	Mishra,
		Adv	s.				

versus

DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 16-1, DELHI & ORS. Respondents

Through Mr. Abhishek Maratha, Advocate for respondent No.1. Mr. Om Prakash with Mr. Ghanshaym Singh, Mr. Devvrat Yadav, Advocates for respondent No.4.

W.P.(C) 5221/2022, CM APPL. 15576/2022 GURVINDER SINGH Petitioner Through Mr. Gaurav Jain, Ms. Akshita Goyal and Mr. Shubham Gupta, Advocates.

versus

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ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 49(1), DELHI AND ANR. Respondents

Through Mr. Abhishek Maratha, Advocate.

+ W.P.(C) 5233/2022, CM APPL. 15640/2022 M/S. SHRI NIWAS PULSES (P) LTD Petitioner Through Mr. S. Krishnan, , Advocate. versus

INCOME TAX OFFICER & ORS. Respondents Through Mr. Sanjay Kumar and Ms.Easha Kadian, Advocates.

+ W.P.(C) 5246/2022, CM APPL. 15670/2022 and 19038/2022 RAM KALI Petitioner Through Ms. Divya and Mr.Ruchesh Sinha, Advocates.

versus

ASSISSTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1), DELHI & ANR. Respondents Through Mr. Sanjay Kumar and Ms.Easha Kadian, Advocates.

+ W.P.(C) 5247/2022, CM APPL. 15675/2022 & 19025/2022 RENU MITTAL Petitioner Through Ms. Divya and Mr.Ruchesh Sinha, Advocates. versus

ASSISSTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1), DELHI & ANR. Respondents Through Mr. Sanjay Kumar and Ms.Easha Kadian, Advocates.

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+ W.P.(C) 5262/2022, CM APPL. 15716/2022, 17894-95/2022 STRATEGIC DEVELOPERS (P) LTD. Petitioner

Through Mr. Gautam Jain and Mr.Piysuh Kumar Kamal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 22(2) DELHI & ANR. Respondents Through Mr. Sunil Agarwal, Mr. Tushar Gupta

and Mr.Samarth Chaudhari, Advocates.

+ W.P.(C) 5263/2022, CM APPL. 15720/2022 SHRI. ANUP KUMAR HUF Petitioner Through Mr. S. Krishnan and Mr. Rakesh Kumar, Advocates.

versus

THE ASSISTANT COMMISSIONER OF INCOME TAX & ORS. Respondents Through Mr. Abhishek Maratha, Advocate.

+ W.P.(C) 5265/2022, CM APPL. 15724/2022

SHRI. ANOOP KUMAR CHHAWCHHARIA Petitioner Through Mr. S. Krishnan and Mr. Rakesh Kumar, Advocates.

versus

THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE -

58 (1), DELHI AND ORS.

..... Respondents

Through Ms. Vibhooti Malhtora, Advocate.

+ W.P.(C) 5273/2022, CM APPL. 15742/2022

RAMESH CHANDER KALRA Petitioner Through Mr. Ved Jain, Ms. Richa Mishra, Advs.

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ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-27, DELHI & ORS. Respondents Through Mr. Abhishek Maratha, Advocate. Mr. Gigic George and Mr.Dheeraj Singh, Advocates for R-4/UOI

+ W.P.(C) 5277/2022, CM APPL. 15749/2022

POPULATION SERVICES INTERNATIONAL Petitioner

Through Mr. Ajay Vohra, Sr. Advocate with Mr. Aditya Vohra and Mr. Udit Naresh, Advocates.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Ms. Vibhooti Malhtora, Advocate.

+ W.P.(C) 5281/2022, CM APPL. 15756/2022 AJAY JAIN Petitioner

Through Mr. Ved Jain, Ms. Richa Mishra, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-59-1, DELHI & ORS. Respondents

Through Mr. Ajit Sharma, Mr. L. S. Hasan, Advocates. Mr. Ayush Kaushik, Advocates for UOI.

W.P.(C) 5289/2022, CM APPL. 15773/2022 NISHA GOEL

..... Petitioner

Through Mr. Kanishk Agarwal, Ms.Nidhi Bhuwania and Ms. Dhriti Gupta, Advocates.

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+





INCOME TAX OFFICER, WARD 54(1), DELHI AND ANR Respondents

Through Mr. Kunal Sharma, Advocate.

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+ W.P.(C) 5296/2022, CM APPL. 15798/2022

VIKAS TAYAL

..... Petitioner Through Mr. Venketesh Chaurasaia and Ms. Rano Jain, Advocates.

versus

ITO, WARD 47(1), DELHI Respondent Through Ms.Vibhooti Malhotra, Advocate.

+ W.P.(C) 5297/2022, CM APPL. 15800/2022, 17858/2022 KUBER PLANTERS LIMITED Petitioner Through: Mr.Samarth Chowdhary, Advocate. versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR. Respondents

Through

+ W.P.(C) 5299/2022, CM APPL. 15801/2022 VISHWANATH GUPTA Petitioner Through Mr. Ved Jain, Ms. Richa Mishra, Advs.

versus

INCOME TAX OFFICER, WARD 60(5), DELHI & ORS.

..... Respondents

Through Mr. Ajit Sharma, Mr. L. S. Hasan, Advocates Mr. Ved Prakash Tripathi, Advocate for respondent No.5.

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W.P.(C) 5300/2022, CM APPL. 15805/2022 +NARESH KUMAR (HUF)

..... Petitioner

Through

Ms. Divya and Mr.Ruchesh Sinha,

versus

ASSISSTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1), DELHI & ANR. Respondents Through Mr.Puneet Rai. Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.

Advocates.

W.P.(C) 5305/2022, CM APPL. 15813/2022 +AMBICA STEELS LIMITED Petitioner Mr.Sanat Kapoor, Ms.Ananya Kapoor Through and Mr. Tarun Chanana, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1-1 Respondents & ANR.

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shrav Nargotra, Adv.

W.P.(C) 5307/2022, CM APPL. 15819/2022 +

AMBICA STEELS LIMITED Petitioner Through Mr.Sanat Kapoor, Ms.Ananya Kapoor and Mr. Tarun Chanana, Advs. versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1) DELHI & ANR. Respondents

Mr.Kunal Sharma, Sr. SC with Through Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

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+ W.P.(C) 5308/2022, CM APPL. 15821/2022 MS.PRITIE THAPAR

Through

..... Petitioner Mr. Bhuvnesh Satija and Mr. Mohit Prasad, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ORS.

..... Respondent

Through Mr. Ajit Sharma, Mr. L. S. Hasan, Advocates.

+ W.P.(C) 5312/2022, CM APPL. 15825/2022 SHANTI DEVI CHARITABLE TRUST Petitioner Through Ms. Rano Jain and Mr. Venketesh Chaurasai, Advocate.

versus

ITO, WARD EXEMP 2(1), DELHI & ANR. Respondents Through Mr. Venketesh Chaurasaia and Ms. Rano Jain, Advocates.

+ W.P.(C) 5319/2022, CM APPL. 15836/2022

POPULATION SERVICES INTERNATIONAL..... PetitionerThroughMr. Ajay Vohra, Sr. Advocate withMr. Aditya Vohra and Mr. UditNaresh, Advocates.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Ms. Vibhooti Malhotra, Advocate.

Ms.Ananya Kapoor.

+ W.P.(C) 5345/2022, C.M.APPL.15998-99/2022

AMBICA STEELS LIMITED

.... Petitioner

Through

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ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1-1 & Respondents ANR.

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shrav Nargotra, Adv.

W.P.(C) 5407/2022, C.M.APPL.16182-83/2022 +

ANIL KUMAR

..... Petitioner

Mr. Ms.Kavita Jha, Mr. Vaibhav Through Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu Aggarwal, Advocates.

versus

INCOME TAX OFFICER WARD 54(1) DELHI AND ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

W.P.(C) 5408/2022 & C.M.APPL.16184-85/2022 +

CADENCE REAL ESTATES PRIVATE LIMITED Petitioner Through Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Mr.Himanshu Prabhakar and Aggarwal, Advocates.

versus

INCOME TAX DEPARTMENT AND ANR.

..... Respondents

Through Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal and Mr.Parth Senwal, Advocates.

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+ W.P.(C) 6401/2022

ANKIT GAUR

Through:

..... Petitioner Mr. Yogesh Jagia and Mr.Risabh Nangia, Advs.

versus

INCOME TAX OFFICER WARD 60(5) NEW DELHI & ORS.

..... Respondents

Through: Mr. Ajit Sharma, Adv.

+ W.P.(C) 13764/2021 ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

- Through Mr. Zoheb Hossain with Mr. Vipul Agrawal and Mr. Parth Semwal, Advocates
- + W.P.(C) 7900/2021 & CM APPL.24560/2022 REKHA GUPTA Petitioner

Through: Mr. Ishan Garg, Advocate

versus

THE INCOME TAX OFFICER & ORS. Respondents Through Ms. Vibhooti Malhotra, Sr. Standing Counsel for Revenue with Mr.Shailendra Singh, Jr Standing Counsel & Mr.Udit Sharma, Adv. for respondent No.1.

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+	W.P.(C) 8994/202 Sharad garg	21 Through	Petitioner Mr.Venketesh Chaurasia and Ms.
		Through	Rano Jain, Advs.
		versus	
	ITO, WARD 63(1), DELHI & Through	ANR Respondents Mr.Zoheb Hossain, Sr. SC with Mr. Vipul Agrawal and Mr.Parth Senwal, Advocates.
+	W.P.(C) 9427/202		
	UJJWAL ARORA	Through	Petitioner Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs.
		versus	
	ASSISTANT CO DELHI	MMISSIONI	ER OF INCOME TAX, CIRCLE 59-1 Respondent
		Through	Ms.Vibhooti Malhotra, Sr.SC. with Mr. Shaliendra Singh and Mr. Udit Sharma, Advocates.
+	W.P.(C) 9659/202		
	PANKAJ VERMA		Petitioner
		Through	Mr. Ved Jain, Advocate with Ms. Richa Mishra, Advocate.
		versus	
	INCOME TAX O	FFICER, WA	ARD 69-1 & ORS Respondents
			Mr. Sunil Agarwal, Sr. Standing Counsel with Mr. Tushar Gupta, Jr. Standing Counsel for respondent

No.1.

Mr. Satya Ranjan Swain, Sr. Panel Counsel with Mr.Kautilya Birat, Advocate for R-4.

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+ W.P.(C) 11010/2021 & CM 33944/2021 ATS TOWNSHIP PVT. LTD.

..... Petitioner

Through Mr.Harshit Batra, Mr.Ritesh Bajaj, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX & ORS.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC.

+ W.P.(C) 12926/2021& CMs 40710-11/2021 SHIV KUMAR GUPTA Petitioner Through Mr.Salil Kapoor, Mr.S.K.Gambhir

Mr.Salil Kapoor, Mr.S.K.Gambhir, Mr.S.C.Anand, Mr.Tarun Chanana, Advs.

versus

INCOME TAX OFFICER, WARD 58-7 & ANR. Respondents Through Mr.Ajit Sharma, Sr. SC.

+ W.P.(C) 13021/2021 & CMs 41064-65/2021 AVNI NATH Petitioner

Through Mr. Sunil Kumar Mukhi and Mr. Anshul Mittal, Advs.

versus

INCOME TAX OFFICER WARD 54(1), NEW DELHI

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 13384/2021 & CM APPLs.42168-169/2021 ABHISHEK ARORA

Through

..... Petitioner

gh Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs.

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ASSISTANCE COMMISSIONER OF INCOME TAX, WARD 59-1, DELHI & ANR. Respondents

Through Mr.Ajit Sharma, Sr. Standing counsel.

+ W.P.(C) 13746/2021 & CM APPL.43420/2021 ALANA BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 13748/2021 & CM APPL.43424/2021 ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv

+ W.P.(C) 13754/2021 & CM APPL.43436/2021

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SAGARDUTT	BUILDERS	AN	DI	DEVEI	LOPER	RS F	PRIVATE
LIMITED						P	etitioner
	Through	Mr.	Ms.	Kavita	Jha,	Mr.	Vaibhav
		Kulk	arni,	Mr. U	dit Nar	esh, I	Mr. Anant
		Man	n, M	r. Adit	ya Bal	i, Ms.	. Shwetha
		Prab	hakar	c a	nd	Mr.1	Himanshu
		Agga	arwal	, Advo	cates.		
	versus						

INCOME TAX OFFICER & ANR. Respondents Through Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 13757/2021 & CM APPL.43442/2021 ATHEROL BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner Through Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Zoheb Hossain, Sr. SC with Mr.Vipul Agrawal, Mr.Parth Semwal, Jr.SC

+ **W.P.(C) 13760/2021 & CM APPL.43449/2021** SHIKHI ESTATES PRIVATE LIMITED

Through

LIMITED Petitioner Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu Aggarwal, Advocates.

versus

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INCOME TAX OFFICER & ANR. Respondents Through Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 13814/2021& CM APPL. 43599/2021 RSND PROJECTS PRIVATE LIMITED Petitioner Through Mr. T.M. Shivakumar, Adv.

versus

INCOME TAX OFFICER WARD 20(3) & ANR. Respondents Through Mr.Sunil Agarwal, Sr. SC, Mr.Tushar Gupta, Jr. SC and Mr.Samarth Chaudhari, Adv.

+ W.P.(C) 13815/2021 & CM APPL.43600/2021 ARLIE BUILDERS AND DEVELOPERS PRIVATE LIMITED

..... Petitioner

Through Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu Aggarwal, Advocates.

versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Sanjay Kumar, Sr. SC, Ms.Easha Kadiyan, Adv.

+ W.P.(C) 13825/2021 & CM APPL. 43626/2021 SHIKHI ESTATES PRIVATE LIMITED

Through

..... Petitioner

Mr. Ms.Kavita Jha, Mr. Vaibhav Kulkarni, Mr. Udit Naresh, Mr. Anant Mann, Mr. Aditya Bali, Ms. Shwetha Prabhakar and Mr.Himanshu Aggarwal, Advocates.

versus

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INCOME TAX OFFICER & ANR. Respondents Through Mr. Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

+ W.P.(C) 13888/2021 & CM APPL. 43850/2021 NIDHI GUPTA

..... Petitioner Through Mr. Apijit Kumar, Sr. Advocate with Mr.Sandeep Chilana, Mr.Priyojeet Chatterjee, Mr.Shekhar Sharma, Mr. Abdullah Tanveer, Ms.Yashodhara Burmon Roy, Ms.Shambhavi Sinha, Advs.

versus

PRINCIPAL COMMISSIONER OF INCOME

TAX & ANR.

..... Respondents

Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

+ W.P.(C) 13901/2021 & CM APPL. 43877/2021 MINAKSHI AGGARWAL

..... Petitioner

Through Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. Tarun Chanana and Mr. Sumit Lalchandani Advs.

versus

INCOME TAX OFFICER, WARD 60-4 & ANR. Respondents Through Ms.Vibhooti Malhotra, Sr. SC with Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv.

+ W.P.(C) 13907/2021 & CM APPL. 43889/2021

SHIV KUMAR GUPTA –HUF			Petitioner			
Through	Mr.	Salil	Kapoor,	Ms.	Ananya	
	. C. S. And d Mr. Sun					
	Adv	s.				

versus

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INCOME TAX OFFICER, WARD 58-7 & ANR. Respondents Through Mr. Ajit Sharma, Sr. SC with Mr.Anand Ram Mishra, Adv.

+ W.P.(C) 14049/2021 & CM APPL. 44358/2021

Through

DEVI DASS HUF

..... Petitioner

Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs.

versus

INCOME TAX OFFICER, WARD 59-8 & ANR. Respondents Through Mr. Ajit Sharma, Sr. SC.

+ W.P.(C) 14053/2021 & CM APPL. 44366/2021 MUKESH ARORA ...

..... Petitioner

Through Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs.

versus

INCOME TAX OFFICER, CIRCLE 59-1 & ANR. Respondents Through Ms.Vibhooti Malhotra, Sr. SC with Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv.

+ W.P.(C) 14100/2021 & CM APPL.44486/2021 MUKESH ARORA –HUF

Through

..... Petitioner

Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs.

versus

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INCOME TAX OFFICER, WARD 59-8 & ANR. Respondents Through Ms.Vibhooti Malhotra, Sr. SC with Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv.

+ W.P.(C) 14229/2021 & CM APPL.44883/2021

SANJIV MAHESHWARI

.....Petitioner Mr.Ashish Middha, Adv.

versus

Through

PR. COMMISSIONER OF INCOME TAX & ANR. Respondents Through Mr.Kunal Sharma, Sr. SC with Mr.Zehra Khan, Jr. SC and Mr. Shray Nargotra, Adv.

	021 & CM A						
RELIVE SHOT							
	Through	Ms. Divya Advs.	and	Mr.Ruchesh	Sinha,		
	versus						
ASSISSTANT CO	OMMISSION	IER OF INCO	OME				
				Respo	ndents		
	Through	Mr.Puneet	Rai	, Sr. SC	with		
		Ms.Adeeba	Muj	ahid, Jr. SC	C with		
		Mr. Karan Pandey, Advocate.					
		Ms. Archana	a Gau	r, Adv. for U	OI.		
		Mr.Rishabh	h Sahu, Central Govt. Sr.				
		Counsel for	R-3.				
W.P.(C) 14337/20)21						
SUHARSH AROI	RA			Petition	er		
	REENÁ SINGH ASSISSTANT CO W.P.(C) 14337/20	REENA SINGH Through versus ASSISSTANT COMMISSION	REENA SINGH Through Ms. Divya Advs. versus ASSISSTANT COMMISSIONER OF INCO Through Mr.Puneet Ms.Adeeba Mr. Karan F Ms. Archana Mr.Rishabh Counsel for W.P.(C) 14337/2021	Through Ms. Divya and Advs. versus ASSISSTANT COMMISSIONER OF INCOME Through Mr.Puneet Rai Ms.Adeeba Muj Mr. Karan Pandey Ms. Archana Gau Mr.Rishabh Sahu Counsel for R-3.	REENA SINGH Petition Through Ms. Divya and Mr.Ruchesh Advs. versus ASSISSTANT COMMISSIONER OF INCOME TAX & ORS. Respo Through Mr.Puneet Rai, Sr. SC Ms.Adeeba Mujahid, Jr. SC Mr. Karan Pandey, Advocate. Ms. Archana Gaur, Adv. for UC Mr.Rishabh Sahu, Central Go Counsel for R-3. W.P.(C) 14337/2021		

Through

Mr. Ved Kumar Jain, Advocate with Ms. Richa Mishra.

Versus

INCOME TAX OFFICER, WARD 48-1 & ORS. Respondents

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Through Mr. Abhishek Maratha, Advocate. Mr. Sandeep Tyagi, Advocate for respondent No.4.

+ W.P.(C) 14533/2021 & CM APPL.45713/2021

RAVI KUMAR GUPTA

UPTA Petitioner Through Mr. Aditya Dewan and Mr. Aditya Hooda, Advs.

versus

UNION OF INDIA AND ORS Respondents Through Mr.Puneet Rai, Sr. SC with Ms.Adeeba Mujahid, Jr. SC with Mr. Karan Pandey, Advocate.

+ W.P.(C) 14610/2021 & CM APPL.46026/2021

SANGITA GARG Petitioner Through Ms. Vaishali Gupta, Advocate with Mr. Anubhav Gupta and Mr. Vikas Poonia, Advocates.

versus

OFFICE OF INCOME TAX OFFICER, WARD 59(3), DELHI & ORS. Respondents Through Mr.Ajit Sharma, Advocate.

Mr.Narendra Kumar Srivastava, Advocate for R-4.

+ W.P.(C) 14711/2021 & CM APPL.46325/2021

SUSHMA GOEL Through Ms.Vaisha

..... Petitioner Ms.Vaishali Gupta, Mr.Anubhav Gupta and Mr.Vikash Poonia, Advs.

Versus

OFFICE OF INCOME TAX OFFICER, WARD 59(6), DELHI & ORS. Respondents

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Through Ms.Vibhooti Malhotra, Sr. SC with Mr.Shaliender Singh, Jr. SC, Mr.Udit Sharma, Adv. for Revenue. Mr. Avnish Singh, Adv. for R-4/UOI.

+ W.P.(C) 14712/2021 & CM APPL.46327/2021

UPENDRA GULATI

Through

..... Petitioner Ms.Vaishali Gupta, Mr.Anubhav Gupta and Mr.Vikash Poonia, Advs.

versus

OFFICE OF ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 28(1), DELHI & ORS. Respondents Through Mr.Ajit Sharma, Sr. SC with Mr.Anant Ram Mishra, Adv.

+ W.P.(C) 15074/2021 & CM APPL.47528/2021

SANJAY KUMAR

..... Petitioner

Through versus

ASSISTANT COMMISSIONER OF INCOME TAX & ANR.

..... Respondents

Through Mr.Abhishek Maratha, Sr. SC, Mr.Pratyaksh Gupta, Jr. SC for Revenue.

Mr.Sagar Rohtagi, Adv.

+ W.P.(C) 15090/2021 & CM APPL.47574/2021

POOJASMIT INVESTMENTS AND TRADING PRIVATE LIMITED Petitioner Through Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. C. S. Anand, Mr. S.K. Gambhir and Mr. Sumit Lalchandani Advs.

Versus

INCOME TAX OFFICER, WARD 20-1 DELHI & ANR. Respondents

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This is a digitally signed order.





Through Mr.

Mr.Ruchir Bhatia, Sr. SC with Ms.Mansie Jain, Adv for Revenue.

CORAM HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

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Matters are released from part heard.

List before Roster Bench today itself i.e. on 23rd May, 2022, subject to orders of Hon'ble the Acting Chief Justice.

MANMOHAN, J

DINESH KUMAR SHARMA, J

MAY 23, 2022 TS

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